

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: RECRUITMENT** – Nomination of all Principal District and Sessions Judges in the State of Telangana as Chief Invigilators to the computer based examination centers allotted to them in connection with the recruitment to the posts under Telangana Judicial Ministerial and Subordinate Services – **Relief Arrangements – ORDERS – ISSUED.**

**REF:** High Court's letter ROC.No.34/2019-RC, dated 30.10.2019.

**ORDER ROC.No.3150/2019-B.SPL., DATED: 02.11.2019.**

**The High Court is pleased to pass the following Orders:**

The following Principal District and Sessions Judges / Unit Heads in the State of Telangana mentioned in column number 2, who are nominated as Chief Invigilators to the computer based examination centers allotted to them in connection with the recruitment to the posts under Telangana Judicial Ministerial and Subordinate Services on the dates mentioned in the High Court's Letter read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names.

| <b>SL. NO.</b> | <b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>   | <b>PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER</b>                |
|----------------|---|--|
| <b>(1)</b>     | <b>(2)</b>  | <b>(3)</b>   |
| 1.             | SMT. C.SUMALATHA,<br>Chief Judge, City Civil Court,<br>Hyderabad.<br><b>(on the date from 05.11.2019 to 07.11.2019)</b>                   | II Additional Chief Judge, City Civil Court, Hyderabad   |
| 2.             | SRI N.TUKARAMJI,<br>Metropolitan Sessions Judge,<br>Hyderabad<br><b>(on the date from 05.11.2019 to 07.11.2019)</b>                       | I Addl. Metropolitan Sessions Judge, Hyderabad.  |
| 3.             | SMT. K.SAI RAMA DEVI,<br>Prl. District and Sessions Judge,<br>Medak at Sangareddy .<br><b>(on the date from 05.11.2019 to 07.11.2019)</b> | I Additional District and Sessions Judgem Medak at Sangareddy.                                     |
| 4.             | SMT. Y.RENUKA,<br>Prl. District and Sessions Judge,<br>Rangareddy District.<br><b>(on the date from 04.11.2019 to 07.11.2019)</b>         | Metropolitan Sessions Judge –cum- I Additional District and Sessions Judge, Cyberabad at L.B.Nagar |
| 5.             | SRI M.LAXMAN,<br>Prl. District and Sessions Judge,<br>Khammam.<br><b>(on the date from 04.11.2019 to 07.11.2019)</b>                      | I Addl. District and Sessions Judge, Khammam.  |
| 6.             | SMT. G.ANUPAMA CHAKRAVARTHY,<br>Prl. District and Sessions Judge,<br>Karimnagar.<br><b>(on the date from 04.11.2019 to 07.11.2019)</b>    | I Addl. District and Sessions Judge, Karimnagar.   |

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|----|---|--|
| 7. | SRI M.V.RAMESH,<br>Prl. District and Sessions Judge,<br>Nalgonda.<br>(on the date from 04.11.2019 to<br>07.11.2019)       | I Additional District and Sessions<br>Judge, Nalgonda  |
| 8. | SMT. E.TIRUMALA DEVI,<br>PRL. District and Sessions Judge,<br>Warangal.<br>(on the date from 04.11.2019 to<br>07.11.2019) | I Additional District and Sessions<br>Judge, Warangal. |

The officers mentioned in column number 3, will be full additional charge of the post(s) mentioned in corresponding column number 2, during the period.

The Principal District and Sessions Judges of Adilabad, Mahabubnagar and Nizamabad shall also attend to their regular work in addition to the responsibilities of Chief Invigilator of their respective Districts from 04.11.2019 to 07.11.2019.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements under intimation to the High Court for information.

**NOTE:** 1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>.

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)**  
 2.11.19

To:

1. The officers Concerned.
  2. The Incharge Officers.
  3. The Registrar General and other Registrars, High Court for the State of Telangana.
  4. The all the Principal District and Sessions Judges / Unit Heads in the State of Telangana
  5. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
  6. The Section Officer, Recruitment Cell Section, High Court for the State of Telangana, Hyderabad.
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